

**ORISSA HIGH COURT****FILING REPORT AS ON :30/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0013525/2023	SUSAMA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKA(Khordha ) ICC/0000027/2023
2	BLAPL/0013526/2023	HARIBANDHU KANHAR VS STATE OF ODISHA	KUNJA BIHARI SATAPATHY VS	PHIRINGLA /66 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000074/2023
3	BLAPL/0013527/2023	MOHAMMAD NAFIS SIDIQUI @ MD NAPHS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000011/2023
4	BLAPL/0013528/2023	ENKATARAO NIRIKI VS STATE OF ODISHA	BASUDEV MISHRA VS	CHITRAKONDA /135 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000155/2023
5	BLAPL/0013529/2023	SK. RIYAZUDDIN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /330 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000156/2023
6	BLAPL/0013530/2023	SK. BASID BUX VS STATE OF ODISHA	DEBI PRASAD MAHAPATRA VS	DARGHA BAZAR /160 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000911/2023
7	BLAPL/0013531/2023	PURENDRA PATEL VS STATE OF ODISHA	PRATIK DASH VS	CYBER CRIME AND ECONOMIC OFFENCES /27 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001772/2023
8	BLAPL/0013532/2023	KUNI RAYA VS STATE OF ODISHA	SATRUGHNA NATH MISHRA VS	TARASINGI /223 /2023 ) //
9	BLAPL/0013533/2023	KANHA @ BRAJANARAYAN SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	KENDRAPARA /273 /2023 ) //
10	BLAPL/0013534/2023	D.VENKAT @ NABEEN PATNAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /472 /2023 ) //
11	BLAPL/0013535/2023	KHYAMA @ BUTU GOUD VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	JAIPATNA /84 /2023 ) //

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12	BLAPL/0013536/2023	MARUFA BEWA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000021/2019
13	BLAPL/0013537/2023	MOHAN HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BISWANATHPUR /40 /2023 () //
14	BLAPL/0013538/2023	SUBAL @ SAROJ BAG VS STATE OF ODISHA	BIKASH KARNA VS	SONEPUR /216 /2022 () //
15	BLAPL/0013539/2023	KURESH BADARAITA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PATTAPUR (DIGAPAHANDI) /143 /2023 () //
16	BLAPL/0013540/2023	RAJANA SRIIVASA RAO VS UNION OF INDIA	AMLAN SHAKTI PAUL VS	NCB BHUBANESWAR /1 /2020 () //
17	BLAPL/0013541/2023	MANU GOMANGO VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	//0 () //
18	BLAPL/0013542/2023	RAMAKANTA RAITA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	//0 () //
19	BLAPL/0013543/2023	PANKAJ BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	INDUASTRIAL,NISA /150 /2021 () //
20	BLAPL/0013544/2023	SUNIL SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /273 /2023 () //
21	BLAPL/0013545/2023	NIROJ BISWAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /40 /2023 () //
22	BLAPL/0013546/2023	BIJAYA KUMAR BEHERA @ BIJAY VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BELPAHAR /243 /2023 () //
23	BLAPL/0013547/2023	CHANDRASEN MEHER	DIPAK RANJAN MISHRA	DHARAMGARH /105 /2020

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		VS	VS	()
24	BLAPL/0013548/2023	STATE OF ODISHA GOURI SHANKAR MISHRA	LAXMI NARAYAN PATEL	// PATTAPUR (DIGAPAHANDI) /179 /2021
		VS	VS	()
25	BLAPL/0013549/2023	STATE OF ODISHA ARABINDA NAIK	JUGALA KISHORE PANDA	// PARJANG /386 /2023
		VS	VS	()
26	BLAPL/0013550/2023	STATE OF ODISHA NARESH SONKAR	DIBYA PRAKASH MISHRA	// DHANUPALI /330 /2023
		VS	VS	()
27	BLAPL/0013551/2023	STATE OF ODISHA JITENDRA BEHERA	TUKUNA KUMAR MISHRA	// UMERKOTE /79 /2023
		VS	VS	()
28	BLAPL/0013552/2023	STATE OF ODISHA DHIREN NAIK @ BHALU	KURESH PRASAD DASH	// BUGUDA /649 /2022
		VS	VS	()
29	BLAPL/0013553/2023	STATE OF ODISHA SUDARSHAN SAHU	SAROJ BARIK	// / /0
		VS	VS	()
30	BLAPL/0013554/2023	STATE OF ODISHA BUDU@SK.KARIM	PRASANTA KUMAR NANDA	// SEMILLIGUDA /78 /2021
		VS	VS	()
31	BLAPL/0013555/2023	STATE OF ODISHA ARUNA SETHI	ACHYUTANANDA PATTANAIAK	// BHADRAK RURAL /442 /2021
		VS	VS	()
32	BLAPL/0013556/2023	STATE OF ODISHA SK TAJUDDIN	SAROJ BARIK	// JALESWAR /43 /2023
		VS	VS	()
33	BLAPL/0013557/2023	STATE OF ODISHA RANJIT MIRDHA @ BAGH	NITYANANDA MOHAPATRA	// CHARMAL /111 /2023
		VS	VS	()
34	BLAPL/0013558/2023	STATE OF ODISHA SURENDRA BAG	NITYANANDA MOHAPATRA	// DHARAMGARH /122 /2023
		VS	VS	()

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35	BLAPL/0013559/2023	STATE OF ODISHA DILLIP DIGAL VS	BALAKRUSHNA RAY VS	// //0 ()
36	BLAPL/0013560/2023	STATE OF ODISHA RAJESH KUMAR DHAL VS	PRABIR KUMAR RAY VS	// //0 ()
37	CMAPL/0000804/2023	STATE OF ODISHA NRUSINGHANATH SINGH VS	ADV VS	// // ()
38	CMAPL/0000805/2023	KADAMBINI SINGH PRAFULLA KUMAR DASH VS	SABITA RANJAN PATNAIK VS	// // ()
39	CMAPL/0000806/2023	STATE OF ODISHA JEMADEI SAHU VS	RABINDRA NATH DEBATA VS	// // ()
40	CMP/0001501/2023	LAND ACQUISITION ZONE OFFICER,TALCHER, SAMBALPUR RAIL LINK. KAMALA LOCHAB BEHERA VS	SUBRATA PANDA VS	// // ()
41	CMP/0001502/2023	KATHIA SAHOO MAHENDRA KUMAR PATI VS	BIDYADHAR PRADHAN VS	// // ()
42	CMP/0001503/2023	B.M.C, BBSR MEENA DEVI PANCH VS	AMIT PRASAD BOSE VS	// // ()
43	CONTC/0009443/2023	SAROJ KUMAR SHUKLA DEBENDRA SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
44	CONTC/0009444/2023	ALOK KAR, DIRECTOR(R AND R)AND EX OFFICIO ADDL SECY TO GOVT,WATER RESOURCES, BBSR/ MAKHAMANI MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
45	CONTC/0009445/2023	ALOK KAR, DIRECTOR(R AND R)AND EX OFFICIO ADDL SECY TO GOVT,WATER RESOURCES, BBSR/ KASI PADHAN VS	ADV. VS	// // ()
		SALINI PANDIT, I.A.S.		//

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46	CONTC/0009446/2023	SIDDHARTHA DEY VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
47	CONTC/0009447/2023	SUSHANTA KUMAR RANA VS JAYAKRUSHNA BEHERA, SUPERINTENDENT OF POLICE, SIGNALS, CUTTACK	ADV VS	// 0 //
48	CONTC/0009448/2023	ANIL KUMAR PRADHAN VS ASHIS ISHWAR PATIL, I.A.S.	ADV. VS	// 0 //
49	CONTC/0009449/2023	AMULYA BEHERA VS BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA	ADV VS	// 0 //
50	CONTC/0009450/2023	TUSHAR KANT PATTANAİK VS PRADEEP KUMAR JENA, I.A.S	ADV VS	// 0 //
51	CONTC/0009451/2023	JAYANTI SINGH VS SURENDRA KUMAR , I.A.S	PADMANAV CHOUDHURY VS	// 0 //
52	CONTC/0009452/2023	TANUJ KUMAR MISHRA VS SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, ODISHA	HARA PRASAD RATH VS	// 0 //
53	CONTC/0009453/2023	NARAHARI SWAIN VS AWASTY. I.A.S.	KSHIROD KUMAR PAHIL VS	// 0 //
54	CONTC/0009454/2023	SANKARSAN SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
55	CONTC/0009455/2023	GANESWAR BISWAL VS ANU GARG, I.A.S.	ADV. VS	// 0 //
56	CONTC/0009456/2023	DHIREN KUMAR MOHANTY VS G.MATHIVATHANAN, I.A.S	ADV VS	// 0 //
57	CONTC/0009457/2023	PARIMAL CHAKRABORTY	ADV.	//

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		VS	VS	0
		ANUP GARG, I.A.S.		//
58	CONTC/0009458/2023	RABINDRA KUMAR TRIPATHY	ADV.	//
		VS	VS	0
		NIBEJITA PANI, O.E.S. 1		//
59	CONTC/0009459/2023	PREMLAL PAHARIA @ KAMAR	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
60	CONTC/0009460/2023	GANDARAM SAGARIA	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
61	CONTC/0009461/2023	SUARI BHUNJIA @ CHINDA	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
62	CONTC/0009462/2023	KAMALAKANTA PANDA	uLLASH CHANDRA MOHANTY	//
		VS	VS	0
		SATABRATA SAHU, ADDL. CHIEF SECY., R AND D.M. DEPT.		//
63	CONTC/0009463/2023	AKSHAYA KUMAR DAS	ADV.	//
		VS	VS	0
		SURYA NARAYAN MALLICK, COMMANDANT, 6TH BN., CUTTACK		//
64	CONTC/0009464/2023	NARAYAN CHANDRA MOHAPATRA	ADV.	//
		VS	VS	0
		D.I.G.(P), CENTRAL RESERVE POLICE FORCE, ALLAHABAD		//
65	CONTC/0009465/2023	ANJAN KUMAR MARTHA	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
66	CONTC/0009466/2023	HARIHAR SAHU	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
67	CONTC/0009467/2023	BIDHANMALA SWARO	ADV.	//
		VS	VS	0
		ASWATHY S., IAS		//
68	CONTC/0009468/2023	BIJAYA KUMAR DALEI	ADV.	//
		VS	VS	0

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69	CONTC/0009469/2023	ASWATHY S., I.A.S. SHRIMAA BISWAL VS	ADV. VS	// // ()
70	CONTC/0009470/2023	ASWATHY S., I.A.S. TANKADHAR MEHER VS	JYOTSNARANI RATH VS	// // ()
71	CONTC/0009471/2023	ABOLI SUNIL NARAVANE, COLLECTOR AND D.M., SONEPUR JIBARDHAN SAHU VS	ADV. VS	// // ()
72	CONTC/0009472/2023	MONISHA BANARJEE, I.A.S. SURESH NAIK VS	ADV. VS	// // ()
73	CONTC/0009473/2023	ASWATHY S., I.A.S. SAROJ KUMAR SAHOO VS	ADV VS	// // ()
74	CONTC/0009474/2023	VIR VIKRAM YADAV, I.A.S ADWAITA PRASAD PANDA VS	ADV VS	// // ()
75	CONTC/0009475/2023	BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., BBSR MANORANJAN SATPATHY VS	ADV. VS	// // ()
76	CONTC/0009476/2023	BHAKTA CHARAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES DEPT. AMRUTA MOHANTA VS	ADV. VS	// // ()
77	CONTR/0000058/2023	BHAKTA CHARAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES DEPT. DR. SUBASH MOHAPATRA VS	ADV VS	// // ()
78	CONTR/0000059/2023	SHUBHASHREE PANDA, INSPECTOR IN CHARGE OF BBSR MAHILA POLICE STATION, BBSR KAMAL LOCHAN BHUYAN VS	ADV VS	// // ()
79	CRLA/0001302/2023	SUSHANTA KUMAR BARIK, O.A.S, SUB COLLECTOR, KAPTIPADA, MAYURBHANJ AKASH SINGH @ LOKANATH SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// LEPHRIPADA /80 /2021 () //

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80	CRLA/0001303/2023	SURA @ SURESH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /5 /2021 () //
81	CRLA/0001304/2023	ANIL KUMAR PUHAN VS STATE OF ODISHA	DEBASNAN DAS VS	BALIANTA P.S. /241 /2022 () //
82	CRLA/0001305/2023	RAMA SINGH VS STATE OF ODISHA	UDIT RANJAN JENA VS	OUPADA /51 /2017 () //
83	CRLMC/0005230/2023	DHIRENDRA RAY VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //
84	CRLMC/0005231/2023	RINKU SAHU VS STATE OF ODISHA	SANKAR NARAYAN PRADHAN VS	/ /0 () //
85	CRLMC/0005232/2023	NARI @ NARENDRA KUMAR MOHARANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /357 /2016 () //
86	CRLMC/0005233/2023	RAJESH NAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /294 /2023 () //
87	CRLMC/0005234/2023	SANJAY KUMAR NANDA VS UNION OF INDIA	CHITRASEN PARIDA VS	/ /0 () //
88	CRLMC/0005235/2023	PADMABATI MISHRA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	DASPALLA /41 /2023 () //
89	CRLMC/0005236/2023	TIKIRA SETHI VS STATE OF ODISHA	LAMBODAR ACHARI VS	BADAGADA /73 /2007 () //
90	CRLMC/0005237/2023	ASHOK NAIK @ NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	SHERAGADA /16 /2011 () //
91	CRLMC/0005238/2023	TUKUNA SWAIN	LAMBODOR ACHARI	TARASINGI /19 /2008



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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0005239/2023	RANJAN KUMAR SINGH	SUSANTA KUMAR MISHRA	SUBALAYA /135 /2021
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0005240/2023	PRAKSH LUHURA	GEETANJALI MAJHI	KATARBAGA /97 /2023
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0005241/2023	DUMAR GANDA	TARINI PANIGRAHI	BORIGUMMA /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0002386/2023	JYOTI RANJAN PRADHAN	AKSHAYA KUMAR NAYAK	//0
		VS	VS	JUDGE,FAMILY COURT,JEYPORE(Koraput)
		SUBHASHREE PATTNAIK		Crp/0000122/2023
96	CRLMP/0002387/2023	BANKESH SAHOO	PRAVASH CHANDRA JENA	//0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0002388/2023	RAMCHARAN DEBATA	SATYA PRAKASH MAHAPATRA	//0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0002389/2023	PINTU PRADHAN	PRADEEP KUMAR DASH	//0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0002390/2023	SIRSHANANDA DAS	ANIMESH SINGH	//0
		VS	VS	()
		K.TANYA RATH		//
100	CRLREV/0000640/2023	KHAGESWAR PANDA	MOHENDRA KUMAR MOHAPATRO	KORAPUT VIGILANCE /40 /2011
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
101	CRLREV/0000641/2023	SAYEEDA KHATOON @ KHATUN	LAXMI NARAYAN PATEL	//0
		VS	VS	()
		IMRAN PARWEZ		//
102	FAO/0000528/2023	GITA DHAR	DHANANJAYA MUND	//
		VS	VS	()

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103	FAO/0000529/2023	UNION OF INDIA REGIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD., BBSR	ADAM LIL KHAN	// // 0
104	FAO/0000530/2023	BANITA MALLIK THE MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD., BBSR	ADAM LIL KHAN	// // 0
105	LAA/0000041/2023	SUNIL SENDHA LAND ACQUISITION OFFICER, KALAHANDI	SWAYAMBHU MISHRA, A.S.C	// // 0
106	LAA/0000042/2023	SANJUKTA BEHERA DHIRENDRA BIJAY SAHU	BRAHMANANDA TRIPATHY	// // 0
107	LAA/0000043/2023	LAND ACQUISITION ZONE OFFICER, BOLANGIR SPECIAL LAND ACQUISITION OFFICER, BARIPADA	DHANANJAYA MUND, A.G.A	// // 0
108	MACA/0001170/2023	GOURA MURMU MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD., BBSR	ADAM LIL KHAN	// // 0
109	MACA/0001171/2023	KAIKEI MOHANTA OFFICER IN CHARGE, UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD., CUTTACK	ADAM LIL KHAN	// // 0
110	MACA/0001172/2023	DIPTIRAJ MOHANTY MALAYA KUMAR NAYAK	DEBASISH PATNAIK	// // 0
111	MACA/0001173/2023	B. PRAMOD KUMAR ACHARY MALILITA RAITA	DEBASISH PATNAIK	// // 0
112	MATA/0000417/2023	SUMANTA GAMANGO MALLIKA BANERJEE	ANJAN KUMAR BISWAL	// // 0
113	MATA/0000418/2023	SAIBAL BANERJEE PRATIMA DEVTA	PRAVAT KUMAR MOHANTY	// // 0
		SARADA PRASAD MISHRA		//

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114	RVWPET/0000453/2023	STATE OF ODISHA VS M/S. FIELD MOTORS PVT. LTD	SUNIL MISHRA,S.C(C.T) VS	// 0 //
115	RVWPET/0000454/2023	COMMISSIONER OF SALES TAX,ODISHA VS M/S. AKULA CHANDRA PARIDA	SUNIL MISHRA,S.C(C.T) VS	// 0 //
116	RVWPET/0000455/2023	DEPUTY COMMISSIONER SALES TAX, JHARSUGUDA VS M/S. BNC POWER PROJECTS LTD.	SUNIL MISHRA,S.C(C.T) VS	// 0 //
117	WA/0002916/2023	STATE OF ODISHA VS BANSIDHAR PATRA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
118	WA/0002917/2023	STATE OF ODISHA VS GANGA RANI BEHERA	SASWAT DAS,A.G.A VS	// 0 //
119	WA/0002918/2023	STATE OF ODISHA VS GOURANGA CHANDRA BEHERA	TARUN PATNAIK,A.S.C VS	// 0 //
120	WA/0002919/2023	STATE OF ODISHA VS ANUSAYA DAS	TARUN PATNAIK, A.S.C VS	// 0 //
121	WA/0002920/2023	STATE OF ODISHA VS TANYA NAIK	TARUN PATNAIK,A.S.C VS	// 0 //
122	WA/0002921/2023	STATE OF ODISHA VS SUJIT KUMAR BAG	TARUN PATNAIK,A.S.C VS	// 0 //
123	WA/0002922/2023	STATE OF ODISHA VS HAREKRUSHNA PATRA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
124	WA/0002923/2023	STATE OF ODISHA VS NIRMAL KUMAR PAL	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
125	WA/0002924/2023	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//

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		VS	VS	0
126	WA/0002925/2023	RAMESH CHANDRA DAS JAYDEV KHADIA	JYOTI RANJAN DEO	//
		VS	VS	0
127	WA/0002926/2023	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0
128	WA/0002927/2023	ANTARYAMI PRADHAN STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0
129	WA/0002928/2023	BALRAM ROUT GANESH CHANDRA PARIDA	BIPLAB KUMAR DASH	//
		VS	VS	0
130	WA/0002929/2023	LAND REFORMS COMMISSIONER CUM COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
131	WP(C)/0039281/2023	RANJIT MAHAPATRA BISWARANJAN PARIDA	SUBIR PALIT	//
		VS	VS	0
132	WP(C)/0039282/2023	STATE OF ODISHA HARIHAR MARTHA	ABHAYA KUMAR SHARMA	//
		VS	VS	0
133	WP(C)/0039283/2023	SECRETARY, THE UNITED PURI NIMAPARA CENTRAL COPERATIVE BANK LTD., PURI RAMESH CHANDRA MOHARANA	PRAMOD KUMAR ROUT	//
		VS	VS	0
134	WP(C)/0039284/2023	STATE OF ODISHA SACHITA NANDA PATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
135	WP(C)/0039285/2023	STATE OF ODISHA NIMAIN CHARAN JENA	AMBUJA BANDHU PARIDA	//
		VS	VS	0
136	WP(C)/0039286/2023	STATE OF ODISHA BINAYA BHUSAN MISHRA	SWAPNA KUMAR OJHA	//
		VS	VS	0

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137	WP(C)/0039287/2023	STATE OF ODISHA AJAYA KUMAR BALIARSINGH VS	DHANESWAR BEHERA VS	// // ()
138	WP(C)/0039288/2023	STATE OF ODISHA KALU CHARAN ROUT VS	BHAGABAT PRASAD RATH VS	// // ()
139	WP(C)/0039289/2023	SECY., KURAL SERVICE CO OPERATIVE SOCIETY, NAYAGARH PRAVAKAR PARIDA VS	DHANESWAR BEHERA VS	// // ()
140	WP(C)/0039290/2023	STATE OF ODISHA KHAGESWAR SETHI VS	PRATAP KUMAR BEHERA VS	// // ()
141	WP(C)/0039291/2023	STATE OF ODISHA DEBABRATA MISHRA VS	DHANESWAR BEHERA VS	// // ()
142	WP(C)/0039292/2023	STATE OF ODISHA LAXMIDHAR PADHI VS	DHANESWAR BEHERA VS	// // ()
143	WP(C)/0039293/2023	STATE OF ODISHA DEEPAK KUMAR BAL VS	BIMBISAR DASH VS	// // ()
144	WP(C)/0039294/2023	STATE OF ODISHA PADMA CHARAN JENA VS	DHANESWAR BEHERA VS	// // ()
145	WP(C)/0039295/2023	STATE OF ODISHA BHARAT CHANDRA MOHANTA VS	PRABODHA CHANDRA NAYAK VS	// // ()
146	WP(C)/0039296/2023	THE PRINCIPAL COMMISSIONER, CGST AND SANJUKTA DEI VS	CENTRAL EXCISE, BBSR DHANESWAR BEHERA VS	// // ()
147	WP(C)/0039297/2023	STATE OF ODISHA JYOTSHNA MOHAPATRA VS	RAKESH KUMAR ROUSTRAY VS	// // ()
		STATE OF ODISHA		//

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148	WP(C)/0039298/2023	MANORAMA DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
149	WP(C)/0039299/2023	ATAL KUMAR BHARIMAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
150	WP(C)/0039300/2023	BHAGABAN SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
151	WP(C)/0039301/2023	SHRABAN KUMAR PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
152	WP(C)/0039302/2023	NETRA MOHAN MAJHI VS MANAGING DIRECTOR, TOYOTA FINANCIAL SERVICES INDIA LTD. BANGALORE	KRUSHNA CHANDRA DASH VS	// 0 //
153	WP(C)/0039303/2023	ARABINDA SUPAKAR VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
154	WP(C)/0039304/2023	BIRANCHI KUMAR DALAPATI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
155	WP(C)/0039305/2023	PRAFULLA KUMAR SAHU VS KHALIA MALLICK	ASHOK KUMAR PRADHAN VS	// 0 //
156	WP(C)/0039306/2023	BAURIBANDHU PATRO VS GOVIND SAMAL	ASHOK KUMAR PRADHAN VS	// 0 //
157	WP(C)/0039307/2023	SASHIMANI DEVI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
158	WP(C)/0039308/2023	ADITYA NARAYAN SAHU VS M/S SRI JAGANNATH PROMOTERS AND BUILDERS, GANJAM	ASHOK KUMAR PRADHAN VS	// 0 //
159	WP(C)/0039309/2023	ADITYA NARAYAN SAHU	ASHOK KUMAR PRADHAN	//

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		VS	VS	0
160	WP(C)/0039310/2023	M/S SRI JAGANNATH PROMOTERS AND BUILDERS, GANJAM ADITYA NARAYAN SAHU	ASHOK KUMAR PRADHAN	//
		VS	VS	0
161	WP(C)/0039311/2023	M/S SRI JAGANNATH PROMOTERS AND BUILDERS, GANJAM ADITYA NARAYAN SAHU	ASHOK KUMAR PRADHAN	//
		VS	VS	0
162	WP(C)/0039312/2023	M/S SRI JAGANNATH PROMOTERS AND BUILDERS, GANJAM GOURI BEHERA	ASMIYA RANJAN MAJHI	//
		VS	VS	0
163	WP(C)/0039313/2023	STATE OF ODISHA DINABANDHU SATAPATHY	ANUPAM RATH	//
		VS	VS	0
164	WP(C)/0039314/2023	EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI RABINDRANATH BEHERA	PRAMOD KUMAR JENA	//
		VS	VS	0
165	WP(C)/0039315/2023	STATE BANK OF INDIA, BALASORE BABITA KANAR	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
166	WP(C)/0039316/2023	STATE OF ODISHA PABITRA KUMAR ROUT	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
167	WP(C)/0039317/2023	STATE OF ODISHA RABINDRA KUMAR GIRI	TUSHAR KANTA NAYAK	//
		VS	VS	0
168	WP(C)/0039318/2023	STATE OF ODISHA PABITRA KUMAR ROUT	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
169	WP(C)/0039319/2023	STATE OF ODISHA JETHURAM MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
170	WP(C)/0039320/2023	STATE OF ODISHA MANAS KUMAR SAHOO	TRILOCHAN PANIGRAHI	//
		VS	VS	0

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171	WP(C)/0039321/2023	THE SETTLEMENT OFFICER, CUTTACK DR. PRADIP KUMAR PRADHAN VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// // 0 //
172	WP(C)/0039322/2023	BIPIN BIHARI PATTANAİK VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
173	WP(C)/0039323/2023	MUHAMMAD SUFYAN SADIQ VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
174	WP(C)/0039324/2023	JAYANTA KUMAR MOHAPATRA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
175	WP(C)/0039325/2023	LAXMIPRIYA SINGH VS CHAIRMAN, P.G. COUNCIL, MADHUSUDAN LAW UNIVERSITY, CUTTACK	SAMVIT MOHANTY VS	// 0 //
176	WP(C)/0039326/2023	PUNA SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
177	WP(C)/0039327/2023	PRANABANDHU SARANGI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
178	WP(C)/0039328/2023	NARAYAN SUNDARI DEVI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
179	WP(C)/0039329/2023	KALYANI MISHRA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
180	WP(C)/0039330/2023	GOPAL ORAM VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
181	WP(C)/0039331/2023	ASWINI KUMAR MISHRA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //



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182	WP(C)/0039332/2023	PRASANTA KUMAR JENA VS CONTROLLER OF EXAMINATION, STATE COUNCIL FOR TECH. EDUCATION AND VOCATIONAL TRAINING, BBSR	SUSHANTA KUMAR JOSHI VS	// 0
183	WP(C)/0039333/2023	SAIKRUSHNA BEHERA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
184	WP(C)/0039334/2023	MANASI SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
185	WP(C)/0039335/2023	PADMINI BARAI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
186	WP(C)/0039336/2023	PUSPA PRAMANIK VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
187	WP(C)/0039337/2023	ANANDA CHANDRA SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
188	WP(C)/0039338/2023	SARABANSAHA SUPAKAR VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
189	WP(C)/0039339/2023	DURGA PRASAD ORAM VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
190	WP(C)/0039340/2023	ASWINI KUMAR DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
191	WP(C)/0039341/2023	SUKA NAIK @ SUKADEBA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
192	WP(C)/0039342/2023	ANIRUDHA MISHRA VS THE TAHASILDAR, JAJPUR	DWARIKA PRASAD MOHANTY VS	// 0 //
193	WP(C)/0039343/2023	GYANA RANJAN SATAPATHY	SWAPNA KUMAR OJHA	//

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		VS	VS	0
		UNION OF INDIA		//
194	WP(C)/0039344/2023	SATISH GARG @ SATISH KUMAR GARG	RAJENDRA NARAYAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0039345/2023	SUBRAT BISWAL	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0039346/2023	LIPSITA PANDA	SAMEER KUMAR DAS	//
		VS	VS	0
		CV RAMAN GLOBAL UNIVERSITY, BBSR		//
197	WP(C)/0039347/2023	STHITAPRAGNYA MIISRA	SAMEER KUMAR DAS	//
		VS	VS	0
		BERHAMPUR UNIVERSITY, GANJAM		//
198	WP(C)/0039348/2023	M/S UTKAL BAJAJ SALES AND SERVICES, MUNIGUDA	PREMRAJ GOUDA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0039349/2023	BASANTA KUMAR JENA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0039350/2023	HRUSHIKESH TRIPATHY	KSHIROD KUMAR ROUT	//
		VS	VS	0
		THE STATE BANK OF INDIA, BBSR		//
201	WP(C)/0039351/2023	JETENDRA KUMBHAR	SUSANTA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0039352/2023	MANJULATA SWAIN	JNYANANANDA PANDA	//
		VS	VS	0
		TAHASILDAR, NAYAGARH		//
203	WP(C)/0039353/2023	TUTIMA MAHAPATRA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0039354/2023	KUTARTHA MISHRA	BASUDEV BARIK	//
		VS	VS	0

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205	WP(C)/0039355/2023	STATE OF ODISHA BINODINI SENAPATI VS	BISWABIHARI MOHANTY VS	// // ()
206	WP(C)/0039356/2023	STATE OF ODISHA KARUNAKAR SAMAL VS	BASUDEV BARIK VS	// // ()
207	WP(C)/0039357/2023	STATE OF ODISHA BAHADUL DAS VS	BASUDEV BARIK VS	// // ()
208	WP(C)/0039358/2023	STATE OF ODISHA CHHABIRANI PRAMANIK VS	RAMA CHANDRA JENA VS	// // ()
209	WP(C)/0039359/2023	STATE OF ODISHA DHANANJAY JENA VS	PRAVASH CHANDRA JENA VS	// // ()
210	WP(C)/0039360/2023	STATE OF ODISHA PRAKASH CHANDRA SAW GUPTA @ PRAKASH CHANDRA VS	BIJENDRA KUMAR PARDHI VS	// // ()
211	WP(C)/0039361/2023	STATE OF ODISHA BINODINI PANDA VS	SAROJ KUMAR JEE VS	// // ()
212	WP(C)/0039362/2023	STATE OF ODISHA SAMARU NAIK VS	SAROJ KUMAR JEE VS	// // ()
213	WP(C)/0039363/2023	STATE OF ODISHA SUKANTA BISWAL VS	BICHITRANARAYANA SATAPATHY VS	// // ()
214	WP(C)/0039364/2023	STATE OF ODISHA GURUDEV DIP VS	SAROJ KUMAR JEE VS	// // ()
215	WP(C)/0039365/2023	STATE OF ODISHA SANJIB KUMAR PATI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // () //

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216	WP(C)0039366/2023	MAMATA KUMARI PADHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
217	WP(C)0039367/2023	SUNIL KUMAR BISWAL VS AO, CUM C.M. CENTRAL BANK OF INDIA, BBSR	KARUNAKAR NAYAK VS	// 0 //
218	WP(C)0039368/2023	SANKAR PRUSTY VS THE PRINCIPAL SECY. TO GOVT., R AND DM DEPT., BBSR	ARUPANANDA GOSWAMY VS	// 0 //
219	WP(C)0039369/2023	SUKANTA BISWAL VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //
220	WP(C)0039370/2023	NIRANJAN BADADALAI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
221	WP(C)0039371/2023	LAXMIDHAR PAITAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
222	WP(C)0039372/2023	DHIRENDRANATH NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
223	WP(C)0039373/2023	NAMITA PATNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
224	WP(C)0039374/2023	M/S. PREMIER ROCK PRODUCTS PVT. LTD. HARYANA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
225	WP(C)0039375/2023	SHREEKANTA KUMAR DUNGURI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
226	WP(C)0039376/2023	JYOSHNARANEE SAHU VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
227	WP(C)0039377/2023	RANJANA KUMARI DEVI	MANAS RANJAN BADAJENA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0039378/2023	SAILABALA NAYAK	MANAS RANJAN BADAJENA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0039379/2023	PUSPALATA MISHRA	MANAS RANJAN BADAJENA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0039380/2023	MURALIDHAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0039381/2023	BHABANI SANKAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0039382/2023	SUBASH CHANDRA MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0039383/2023	DEBENDRANATH PATNAIK	SASWATI MOHAPATRA	//
		VS	VS	0
		ODISHA STATE CIVIL SUPPLIES CORP. LTD., BBSR		//
234	WP(C)/0039384/2023	PITAMBAR SWAIN	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0039385/2023	ASHOK KUMAR DASH	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0039386/2023	SUDARSON SENAPATI	PURNA CHANDR MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0039387/2023	GOLAP MANJARI PAHILI	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0039388/2023	PRAFUL KUMAR SETHI	NIRANJAN BISWAL	//
		VS	VS	0

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239	WP(C)/0039389/2023	STATE OF ODISHA SUFU ARA BEGUM VS	NIRANJAN BISWAL VS	// // 0
240	WP(C)/0039390/2023	STATE OF ODISHA RINKU COMMERCIAL CARRIER PVT. LTD., NAGPURSIDDHARTHA SAMAL VS	VS	// // 0
241	WP(C)/0039391/2023	STATE OF ODISHA SUKUMAR DAS VS	SAPAN KUMAR PAL VS	// // 0
242	WP(C)/0039392/2023	STATE OF ODISHA MAHENDRA KUMAR PATI VS	BIDYADHAR PRADHAN VS	// // 0
243	WP(C)/0039393/2023	STATE OF ODISHA NARESH KUMAR SAMAL VS	DILLIP KUMAR SAHU VS	// // 0
244	WP(C)/0039394/2023	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS	RAJJEET ROY VS	// // 0
245	WP(C)/0039395/2023	STATE OF ODISHA KAILASINI ROUTHAY VS	SANJIB KUMAR BHANJADEO VS	// // 0
246	WP(C)/0039396/2023	STATE OF ODISHA CAPT. NAVIN CHANDRA SARMA VS	SOUMYA RANJAN MOHANTY VS	// // 0
247	WP(C)/0039397/2023	STATE OF ODISHA BABULI DAS VS	AJAY KUMAR TRIPATHY VS	// // 0
248	WP(C)/0039398/2023	STATE OF ODISHA JAGADISH KUMAR THAKUR VS	ALOK KUMAR MOHAPATRA VS	// // 0
249	WP(C)/0039399/2023	DEPT. OF HIGHER EDUCATION, BBSR GOPAL BAGRI VS SUB REGISTRAR, DOLIPUR	BIRANCHI NARAYAN MOHANTY VS	// // 0 //

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250	ABLAPL/0014193/2023	RASHMI RANJAN NAYAK VS STATE OF ODISHA	TARUNKANTA PATNAIK VS	NILGIRI /361 /2023 () //
251	ABLAPL/0014194/2023	MANIRAM SATNAMI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	DHARMABANDHA PS /77 /2023 () //
252	ABLAPL/0014195/2023	ANSHA PATRA@MOKHSIT PATRA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	LINGARAJ P.S. /308 /2023 () //
253	ABLAPL/0014196/2023	DURGA CHARAN @ KALANDI BEHERA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	Tantiapal Marine /175 /2023 () //
254	ABLAPL/0014197/2023	ANUPAM BAG VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	MAHANGA /219 /2023 () //
255	ABLAPL/0014198/2023	RUKANATH MUDULI @ RAGHUNATH MUDULI @ TANAYATI MUDULI VS STATE OF ODISHA	ANANTA MUDULI PANDA VS	JEYPORE SADAR /313 /2023 () //
256	ABLAPL/0014199/2023	GAGAN SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /342 /2023 () //
257	ABLAPL/0014200/2023	ALOK CHANDRA PRADHAN VS STATE OF ODISHA	KASHINATH PATTANAİK VS	KANPUR /140 /2023 () //
258	ABLAPL/0014201/2023	MEHEBUB BIBI @ MUJBUN @ MAHEBUN BIBI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /764 /2023 () //
259	ABLAPL/0014202/2023	NAGENDRA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /530 /2023 () //
260	ABLAPL/0014203/2023	TAPAN MALLIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /152 /2023 () //
261	ABLAPL/0014204/2023	BABITA SHARMA	SAKTI PRASAD DAS	KHANDAGIRI P.S. /525 /2023

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		VS	VS	()
262	ABLAPL/0014205/2023	STATE OF ODISHA SK USMAN@USMAN HAQUE	BHARAT JALLI	// KANJIPANI /105 /2023
		VS	VS	()
263	ABLAPL/0014206/2023	STATE OF ODISHA BUDHIRAM BEHERA	PRASANT KUMAR BARIK	// / /0
		VS	VS	S.D.J.M.,BHADRAK(Bhadrak )
264	ABLAPL/0014207/2023	STATE OF ODISHA GITARANI PATTANAIAK	GOUTAM KUMAR ACHARYA	2(A)CC/0000785/2023 INFOCITY PS /241 /2023
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0014208/2023	SAHIL@KANHA@BIBEK ROUT	SHANTI PRAKASH MOHANTY	DHENKANAL TOWN /750 /2023
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0014209/2023	BABULI PRADHAN	ABHAYA KUMAR PARIDA	BANTALA /419 /2023
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0014210/2023	BASANTA SARAF	TARA PRASAD MOHAPATRA	MURIBAHAL /265 /2023
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0014211/2023	DILLIP KUMAR DURIA @ DILLIP DURIA	SABYASACHI MISHRA	TIKIRI /121 /2023
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0014212/2023	SANJEEB DAS @ KANHA	TARA PRASAD MOHAPATRA	KUMBHARAPARA /182 /2015
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0014213/2023	RANJAN SWAIN @ RANJI	BICHITRA NARAYANA SATAPATHY	KUJANGA /126 /2010
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0014214/2023	NIRANJAN JENA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /288 /2023
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0014215/2023	ELIYA RAITA	AMIT BISWAL	ADVA /93 /2021
		VS	VS	()



## ORISSA HIGH COURT

**FILING REPORT AS ON :30/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0014216/2023	STATE OF ODISHA ABHIRAM DASH VS	GAGAN BIHARI SINGH VS	// KUAKHIA /436 /2023 ()
274	ABLAPL/0014217/2023	STATE OF ODISHA ARUN JENA @ ARUN KUMAR JENA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /313 /2023 ()
275	ABLAPL/0014218/2023	STATE OF ODISHA MARUF ALLI @ MARUF AKTAR SAHA VS	JAYANTA KUMAR MAJHI VS	// GOPALPUR /201 /2023 ()
276	ABLAPL/0014219/2023	STATE OF ODISHA SAHADEB BEHERA @ SUBA BEHERA VS	SURYAKANTA DWIBEDI VS	// RANPUR /316 /2023 ()
277	ABLAPL/0014220/2023	STATE OF ODISHA HARIPADA SAHOO VS	ARUN KUMAR BEHERA VS	// BHOGRAI /433 /2023 ()
278	ABLAPL/0014221/2023	STATE OF ODISHA BASANTI MISHRA VS	PRASANTA KUMAR SATAPATHY VS	// BADAMBADI /265 /2023 ()
279	ABLAPL/0014222/2023	STATE OF ODISHA SISIRA MOHAPATRA @ SISIRA KUMAR MOHAPATRA VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /123 /2010 ()
280	ABLAPL/0014223/2023	STATE OF ODISHA VIVEK KUMAR MANDAL @ VIVEK MANDAL VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /273 /2023 ()
281	ABLAPL/0014224/2023	STATE OF ODISHA SUSHANT LENKA @ LITU VS	SATYABRATA DASH VS	// BADACHANA /367 /2023 ()
282	ABLAPL/0014225/2023	STATE OF ODISHA RAKA @ RAKESH KUMAR NAYAK VS	SATYABRATA DASH VS	// BADACHANA /367 /2023 ()
283	ABLAPL/0014226/2023	STATE OF ODISHA ULLASH NAYAK @ HULASH VS	SUSANTA KUMAR LENKA VS	// JATNI P.S. /27 /2020 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	ABLAPL/0014227/2023	HABEL MAJHI VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /124 /2023 () //
285	ABLAPL/0014228/2023	ASIS PATTANAİK @ ASHISH PATTANAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	RANPUR /309 /2023 () //
286	ABLAPL/0014229/2023	RAMA KRUSHNA SAHOO VS STATE OF ODISHA	JAGANNATH KAMILA VS	CUTTACK SADAR /294 /2023 () //
287	ABLAPL/0014230/2023	JAYASHREE MAHANANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	/ /0 () //
288	ABLAPL/0014231/2023	KALINGA PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	PAHALA /290 /2023 () //
289	ABLAPL/0014232/2023	SAMBIT PANDA @ SANDEEP PANDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	PAHALA /290 /2023 () //
290	ABLAPL/0014233/2023	SAUMYAJIT MISHRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	PAHALA /290 /2023 () //
291	ABLAPL/0014234/2023	BRAHMANANDA JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /633 /2023 () //
292	ABLAPL/0014235/2023	TEPDI @ CHANDRAMA MAHANANDA VS STATE OF ODISHA	GOPAL PRASAD LAL VS	SAMBALPUR TOWN /379 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :30/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	14/2023 MA/627/1997	O.I.CO.-MP	
2	182/2023 LAA/41/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
3	183/2023 LAA/41/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
4	184/2023 LAA/41/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
5	185/2023 LAA/43/2023	SPECIAL LAND ACQUISITION OFFICER,BARIPADA-MP	DHANANJAYA MUND,A.G.A
6	186/2023 LAA/43/2023	SPECIAL LAND ACQUISITION OFFICER,BARIPADA-MP	DHANANJAYA MUND,A.G.A
7	307/2023 SA/206/1996	BAIDHAR-MP	M/S.N.P.PARIJA
8	370/2023 CRLMP/2017/2023	BIBEKANANDA SAHOO-MP	
9	371/2023 CRLMP/2388/2023	RAMCHARAN DEBATA-MP	SATYA PRAKASH MAHAPATRA
10	372/2023 CRLMP/2390/2023	SIRSHANANDA DAS-MP	ANIMESH SINGH
11	373/2023 CRLMP/2390/2023	SIRSHANANDA DAS-MP	ANIMESH SINGH
12	383/2023 CMAPL/804/2023	NRUSINGHANATH SINGH-MP	ADV
13	384/2023 CMAPL/805/2023	PRAFULLA KUMAR DASH-MP	SABITA RANJAN PATNAIK
14	385/2023 CMAPL/806/2023	JEMADEI SAHU-MP	RABINDRA NATH DEBATA
15	436/2023 MATA/417/2023	MALLIKA BANERJEE-MP	ANJAN KUMAR BISWAL
16	437/2023 MATA/418/2023	PRATIMA DEVTA-MP	PRAVAT KUMAR MOHANTY
17	438/2023 MATA/202/2023	PRITIMAYE MOHAPATRA @ GITANJALI RATHA-MP	PREMRAJ GOUDA
18	483/2023 CONTC/7245/2023	PRADIPTA K.MOHANTY-MP	DEBENDRA NATH MISRA
19	881/2023 CRLREV/640/2023	KHAGESWAR PANDA-MP	MOHENDRA KUMAR MOHAPATRO
20	882/2023 CRLREV/641/2023	SAYEEDA KHATOON @ KHATUN-MP	LAXMI NARAYAN PATEL
21	986/2023 FAO/529/2023	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED, BBSR-MP	ANIL KUMAR PATIL
22	987/2023 FAO/530/2023	THE MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED, BBSR-MP	ANIL KUMAR PATIL
23	1428/2023 RSA/118/2023	BHAGYABATI PANDA-MP	BISWAJIT NAYAK, SUMIT KUMAR MOHANTY, S.SWA
24	1429/2023 RSA/21/2003	BIGHNARAJ PATEL-MP	M/S.H.S.MISHRA
25	1430/2023 RSA/394/2012	P.V.SOMESWAR RAO@Y.S-MP	M/S. BHABANI PRASAD SAMAL,S.K.ROUT, MR. RAMA
26	1431/2023	ABHAY KUMAR PASAYAT-MP	DIBAKAR PRUSTY

27	RSA/177/2023 1432/2023	ABHAY KUMAR PASAYAT-MP	DIBAKAR PRUSTY
28	RSA/177/2023 1433/2023	ABHAY KUMAR PASAYAT-MP	DIBAKAR PRUSTY
29	RSA/177/2023 1443/2023	MEENA DEVI PANCH-MP	AMIT PRASAD BOSE
30	CMP/1503/2023 1444/2023	TULA SURUJAL-MP	AMITABH PRADHAN
31	CMP/1050/2023 1590/2023	PAPUNA BEHERA-MP	
32	BLAPL/12571/2023 1591/2023	ENKATARAO NIRIKI-MP	BASUDEV MISHRA
33	BLAPL/13528/2023 1592/2023	K.NAGESH-MP	SUCHIT KUMAR NAYAK
34	BLAPL/5729/2023 1593/2023	JYOTI RANJAN MISHRA-MP	KSHIROD KUMAR ROUT, TANMAYA KUMAR MOHAN
35	BLAPL/8100/2023 1594/2023	JAYA @ JAYADEV BEHERA-MP	PRAVASH CHANDRA JENA
36	BLAPL/7785/2023 1595/2023	ARUNA SETHI-MP	ACHYUTANANDA PATTANAIAK
37	BLAPL/13555/2023 2088/2023	OFFICER IN CHARGE , UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD., CUTTACK-MP	
38	MACA/1171/2023 2089/2023	MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD.	MIRLI KHAN
39	MACA/1170/2023 2584/2023	MD.NAJIR HUSSAIN-MP	
40	ABLAPL/13332/2023 2585/2023	MD. MOKIM-MP	
41	ABLAPL/13365/2023 2586/2023	PRAFULLA BISWAL-MP	
42	ABLAPL/11906/2023 2587/2023	MIR IDRISH @ IDIRISH-MP	
43	ABLAPL/9491/2023 2588/2023	PRAKASH ROUT-MP	
44	ABLAPL/13224/2023 2589/2023	ANITA BEHERA-MP	
45	ABLAPL/12728/2023 2590/2023	DEBA BISSOYI-MP	
46	ABLAPL/8991/2023 2591/2023	LAMBODAR SAHOO-MP	
47	ABLAPL/10031/2023 2592/2023	DHARANIDHARA SAHOO-MP	
48	ABLAPL/10030/2023 2593/2023	BIPINI SAHOO-MP	
49	ABLAPL/10721/2023 2594/2023	PRABIN KUMAR SAHOO-MP	
50	ABLAPL/13595/2023 2595/2023	GANESH MAHALIK-MP	
51	ABLAPL/13621/2023 2596/2023	BIKRAM BEHERA @ DHIREN-MP	
52	ABLAPL/11536/2023 2903/2023	TULU@DHIREN MOHANTA-MP	SARADA PRASAD DASH
53	CRLA/683/2023 2904/2023	NRUPA NAIK-MP	M/S.BIREN SANKAR TRIPATHY, M/S. AJAYA KUMAR
54	CRLA/637/2016 2905/2023	JAGANNATH MOHANTY @ BABLU-MP	BINI MISHRA
55	CRLA/1281/2023 2906/2023	SURA @ SURESH PRADHAN-MP	AMITAV TRIPATHY
56	CRLA/1303/2023 2907/2023	SURA @ SURESH PRADHAN-MP	AMITAV TRIPATHY
57	CRLA/1303/2023 2908/2023	ANIL KUMAR PUHAN-MP	DEBASNAN DAS
	CRLA/1304/2023		

58	2909/2023 CRLA/1304/2023	ANIL KUMAR PUHAN-MP	DEBASNAN DAS
59	2910/2023 CRLA/1304/2023	ANIL KUMAR PUHAN-MP	DEBASNAN DAS
60	2911/2023 CRLA/1305/2023	RAMA SINGH-MP	UDIT RANJAN JENA
61	2912/2023 CRLA/1305/2023	RAMA SINGH-MP	UDIT RANJAN JENA
62	2913/2023 CRLA/246/2021	BIMAL KUMAR MISHRA-MP	SANJIB KUMAR BHANJADEO
63	3531/2023 CRLMC/5156/2023	GYANARANJAN SAHOO-MP	RABI NARAYAN MOHANTY
64	3532/2023 CRLMC/5233/2023	RAJESH NAYAK-MP	SAMBEET PATTANAYAK
65	3533/2023 CRLMC/4688/2023	TAPAN PARIDA-MP	
66	3534/2023 CRLMC/5234/2023	SANJAY KUMAR NANDA-MP	CHITRASEN PARIDA
67	3535/2023 CRLMC/5235/2023	PADMABATI MISHRA-MP	SAMBEET PATTANAYAK
68	3536/2023 CRLMC/3236/2023	PRABHANJAN KANHAR-MP	
69	3537/2023 CRLMC/5239/2023	RANJAN KUMAR SINGH-MP	SUSANTA KUMAR MISHRA
70	8487/2023 WA/2916/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
71	8488/2023 WA/2916/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
72	8489/2023 WA/2916/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
73	8490/2023 WA/2917/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
74	8491/2023 WA/2917/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
75	8492/2023 WA/2917/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
76	8493/2023 WA/2918/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
77	8494/2023 WA/2918/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
78	8495/2023 WA/2918/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
79	8496/2023 WA/2919/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
80	8497/2023 WA/2919/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
81	8498/2023 WA/2919/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
82	8499/2023 WA/2920/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
83	8500/2023 WA/2920/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
84	8501/2023 WA/2920/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
85	8502/2023 WA/2921/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
86	8503/2023 WA/2921/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
87	8504/2023 WA/2921/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
88	8505/2023 WA/2922/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
89	8506/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.

90	WA/2922/2023 8507/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
91	WA/2922/2023 8508/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
92	WA/2923/2023 8509/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
93	WA/2923/2023 8510/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
94	WA/2923/2023 8511/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
95	WA/2925/2023 8512/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
96	WA/2924/2023 8513/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
97	WA/2925/2023 8514/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
98	WA/2924/2023 8515/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
99	WA/2925/2023 8516/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
100	WA/2924/2023 8517/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
101	WA/2926/2023 8518/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
102	WA/2926/2023 8519/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
103	WA/2926/2023 8520/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
104	WA/2927/2023 8521/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
105	WA/2927/2023 8522/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
106	WA/2927/2023 8523/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
107	WA/2929/2023 8524/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
108	WA/2929/2023 8525/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
109	WA/2929/2023 18986/2023	BISWARANJAN PARIDA-MP	SUBIR PALIT
110	WP(C)/39281/2023 18987/2023	RAMESH CH. DAS-MP	RABI NARAYAN PANDA
111	WP(C)/36430/2023 18988/2023	STUTI MOHAPATRA-MP	
112	WP(C)/39076/2023 18989/2023	SACHITA NANDA PATRA-MP	PRAFULLA KUMAR MOHAPATRA
113	WP(C)/39284/2023 18990/2023	GOURANG CHARAN KARJEE-MP	DEEPAK KUMAR MOHAPATRA
114	WP(C)/38621/2023 18991/2023	UMARAVILLI SUDHAKAR RAO-MP	DEEPAK KUMAR MOHAPATRA
115	WP(C)/38622/2023 18992/2023	KALU CHARAN ROUT-MP	BHAGABAT PRASAD RATH
116	WP(C)/39288/2023 18993/2023	BALABATI PRADHAN-MP	SUDHIR KUMAR PATRA
117	WP(C)/38309/2023 18994/2023	UNION OF INDIA-MP	AUROVINDA MOHANTY
118	WP(C)/8/2021 18995/2023	ATAL KUMAR BHARIMAL-MP	BANSHIDHAR SATAPATHY
119	WP(C)/39299/2023 18996/2023	BIRANCHI KUMAR DALAPATI-MP	PRASANNA KUMAR MISHRA
120	WP(C)/39304/2023 18997/2023	ANKITA SUMAN MOHANTY-MP	DINESH KUMAR PANDA
	WP(C)/33927/2022		

121	18998/2023 WP(C)/18026/2022	ARJUN BAG-MP	DR. JITENDRA KUMAR LENKA
122	18999/2023 WP(C)/32173/2021	N.HARIKRISHNA-MP	SARAT CHANDRA DASH
123	19000/2023 WP(C)/18559/2015	BHUBAN MOHAN DASH-MP	
124	19001/2023 WP(C)/33134/2023	ASHOK KUMAR SINGH-MP	PRAKASH KUMAR MISHRA
125	19002/2023 WP(C)/20284/2016	M/S. GET WELL MEDICAL STORE-MP	M/S.S.K.JOSHI
126	19003/2023 WP(C)/39332/2023	PRASANTA KUMAR JENA-MP	SUSHANTA KUMAR JOSHI
127	19004/2023 WP(C)/39340/2023	ASWINI KUMAR DAS-MP	GYANA RANJAN SETHI
128	19005/2023 WP(C)/39342/2023	ANIRUDHA MISHRA-MP	DWARIKA PRASAD MOHANTY
129	19006/2023 WP(C)/39342/2023	ANIRUDHA MISHRA-MP	DWARIKA PRASAD MOHANTY
130	19007/2023 WP(C)/39343/2023	GYANA RANJAN SATAPATHY-MP	SWAPNA KUMAR OJHA
131	19008/2023 WP(C)/36087/2023	RANJAN BEHERA-MP	DEBARAJ MOHANTY
132	19009/2023 WP(C)/36087/2023	RANJAN BEHERA-MP	DEBARAJ MOHANTY
133	19010/2023 WP(C)/33945/2022	CHINMAYEE SENAPATI-MP	S.K.SAMAL
134	19011/2023 WP(C)/39345/2023	SUBRAT BISWAL-MP	MANOJ KUMAR PANDA
135	19012/2023 WP(C)/34239/2022	RITUPARNA BHOI-MP	JAGDISH BISWAL
136	19013/2023 WP(C)/33799/2022	SWAGAT SWAIN-MP	S.P.NATH
137	19014/2023 WP(C)/34239/2022	RITUPARNA BHOI-MP	JAGDISH BISWAL
138	19015/2023 WP(C)/33945/2022	CHINMAYEE SENAPATI-MP	S.K.SAMAL
139	19016/2023 WP(C)/33799/2022	SWAGAT SWAIN-MP	S.P.NATH
140	19017/2023 WP(C)/30911/2023	ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY (OSPEA), BBSRAMPUR	S.K.SAMAL
141	19018/2023 WP(C)/16743/2014	SRIDHARA BEHERA-MP	M/S.NIRANJAN LENKA MR.S.P.MISHRA
142	19019/2023 WP(C)/39348/2023	M/S UTKAL BAJAJ SALES AND SERVICES, MUNIGUDA-MP	PREMRAJ GOUDA
143	19020/2023 WP(C)/38940/2023	DR. NIHAR RANJAN PATRA-MP	DEBA KUMAR RATH
144	19021/2023 WP(C)/39349/2023	BASANTA KUMAR JENA-MP	SAMEER KUMAR DAS
145	19022/2023 WP(C)/34529/2023	CHINMAYA PRADHAN-MP	LAXMIKANTA MOHANTY
146	19023/2023 WP(C)/39353/2023	TUTIMA MAHAPATRA-MP	BISWABIHARI MOHANTY
147	19024/2023 WP(C)/39144/2023	ARATI PANIGRAHI-MP	SUBRATA MISHRA
148	19025/2023 WP(C)/39355/2023	BINODINI SENAPATI-MP	BISWABIHARI MOHANTY
149	19026/2023 WP(C)/34455/2023	NUNNA PRASAD RAO-MP	
150	19027/2023 WP(C)/39358/2023	CHHABIRANI PRAMANIK-MP	RAMA CHANDRA JENA
151	19028/2023 WP(C)/39360/2023	PRAKASH CHANDRA SAW GUPTA @ PRAKASH CHANDRA BRENDA-MP	PRAKASH KUMAR PARDHI
152	19029/2023	M/S MANPREET ENGINEERING AND CONSTRUCTION COMPANY, SHINTAPATI-MP	CHITRA SHINAPATI-MP

153	WP(C)/37786/2023 19030/2023	DEBENDRA KUMAR SENAPATI-MP	
154	WP(C)/16080/2023 19031/2023	SAGARIKA NAYAK-MP	
155	WP(C)/2482/2021 19032/2023	PITAMBAR SWAIN-MP	ANJAN KUMAR BISWAL
156	WP(C)/39384/2023 19033/2023	SUDARSON SENAPATI-MP	PURNA CHANDR MOHARANA
157	WP(C)/39386/2023 19034/2023	PRAKASH CHANDRA SAHOO-MP	RAJJEET ROY
158	WP(C)/39394/2023 19035/2023	PADMA NABHA MALLICK-MP	M/S S.R.MOHANTY, D.ACHARYA SRIKAR KUMAR RA
159	WP(C)/30447/2021 19036/2023	KARUNAKAR ROUTRAY-MP	
160	WP(C)/26228/2023 19037/2023	KAILASINI ROUTRAY-MP	SANJIB KUMAR BHANJADEO
161	WP(C)/39395/2023 19038/2023	CAPT. NAVIN CHANDRA SARMA-MP	SOUMYA RANJAN MOHANTY
162	WP(C)/39396/2023 19039/2023	RADHA SAHU-MP	
	WP(C)/35198/2023		